

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1114-1116/2015

BHAGWATI SHARMA, ADVOCATE, KUSHINAGAR

Appellant(s)

VERSUS

S.P. SHARMA, CJM, KUSHINAGAR

Respondent(s)

(with appln. (s) for stay and office report)

Date : 29/06/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)

Mr. Abhinav S. Raghuvanshi, Adv.

Mr. Prateek Tewari, Adv.

Mr. Ravindra S. Garia, Adv.

For Respondent(s)

Mr. Vikrant Yadav, Adv.

Mr. M. R. Shamshad, Adv.

Ms. Pallavi Pratap, Adv.

UPON hearing counsel the Court made the following

O R D E R

The appellant is directed to serve notice on the standing
counsel for the High Court.

(Jayant Kumar Arora)
Sr. P.A.

(Chander Bala)
Court Master

Signature Not Verified

Digitally signed by

JAYANT KUMAR ARORA

Date: 2016.07.02

13:05:56 IST

Reason: